

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE PARTIES: M/s. Piper Serica Advisors Pvt. Ltd.

V/s.
M/s. Skin Vitals Clinic Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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*Devanshu P. Desai, Advocate
for Respondent 2*

(Signature)

Order

C.P. No 85/397-398/CLB/MAH/2014

1. Ld. Advocate from the side of the Respondent No. 2 is present. However, none appeared from the side of the Petitioner.
2. He has informed that a reply has already been handed over to the Petitioner. However, could not be filed before CLB (Now NCLT).
3. Since the reply is stated to be ready hence the Bench Officer is directed to receive it and place it on records.
4. Pleadings are complete.
5. Let this C.P. be put for hearing on 26.10.2016. Respondent is asked to communicate the date of hearing to the Petitioner as well.

sd/-

Dated: 15.09.2016

Shri M.K. Shrawat
Member (Judicial)